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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 5568/2021**

INTERNATIONAL CARGO TERMINALS AND RAIL
INFRASTRUCTURE PVT LTDPetitioner

Through: Mr. Abhishek A Rastogi, Advocate.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Anurag Ahluwalia, CGSC with
Mr. Abhigyan Siddhant and Mr.
Nitnem Singh Ghuman, Advocates
for respondent no.1/ UOI.

Mr N. Venkataraman, ASG with Ms.
Sonu Bhatnagar, Sr. Standing
Counsel along with Ms. Mallika
Joshi, Ms. Venus Mehrotra and Ms.
Kanak Grover, Advocates for
respondent no.2.

Mr. Anuj Aggarwal, Advocate for
respondent no.3

CORAM:

HON'BLE MR. JUSTICE RAJIV SHAKDHER

HON'BLE MR. JUSTICE TALWANT SINGH

ORDER

27.05.2021

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[Court hearing convened via video-conferencing on account of COVID-19]

CM APPL. 17266/2021

1. Allowed, subject to just exceptions.

CM APPL. 17267/2021

2. The prayer made in the captioned application is to seek exemption from filing sworn/notarised affidavits. The captioned application is disposed of with a direction to the petitioner to place on record duly sworn/notarised affidavits, within three days of the resumption of the normal and usual work pattern by this Court.

W.P.(C) 5568/2021 and CM APPL. 17265/2021

3. Issue notice.

3.1. Mr. Anurag Ahluwalia accepts service on behalf of respondent no. 1/Union of India while Ms. Sonu Bhatnagar accepts service on behalf of respondent no. 2/GST Council.

3.2. Likewise, Mr. Anuj Aggarwal accepts service on behalf of respondent no. 3/Government of National Capital Territory of Delhi [in short “GNCTD”].

4. Mr. Aggarwal will revert with instructions as to whether it would be possible for the respondent no. 3/GNCTD, to issue a notification, on the same lines, as has been done by the State of Haryana and State of Gujarat.

4.1. Furthermore, we request Mr. N. Venkatraman, learned ASG, to place the facts of the instant case, before the GST Council.

4.2. We recognize that the time is short, however, if an endeavour is made, it will help us dispose of this writ petition.

5. List the matter on 28.05.2021 at 2.30 P.M.

RAJIV SHAKDHER, J

TALWANT SINGH, J

MAY 27, 2021

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Click here to check corrigendum, if any
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